

preservation, reduction in size of packing, machine stitching, avoidance of movement in open wagons and effective and intensive supervision including surprise checks etc.

[*Translation*]

Sugar Quota Allotted to M.P.

3828. DR. PRABHAT KUMAR MISHRA : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) the quota of sugar allotted to Madhya Pradesh Government and the

quota lifted by the State Government during the last one year; and

(b) if full quota has not been lifted, the reasons therefor ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI RAO BIRENDRA SINGH) : (a) The quota of levy sugar allotted to Madhya Pradesh Government for distribution through the public distribution system and the quantity lifted there against by the State Government from the Food Corporation of India godowns during the last one year, is as under :

Month	Allotment*	Issues
July, 84	23307.3	21427.0
August, 84	29297.3	22766.5
Sept, 84	23295.2	22006.3
October, 84	23304.9	29003.1
November, 84	23294.9	21787.2
December, 84	23294.9	21172.4
January, 85	23309.1	22776.5
February, 85	23294.4	22735.6
March, 85	23294.9	20655.6
April, 85	23304.9	20221.8
May, 85	23294.9	19314.9
June, 85	23294.9	23672.8

*Includes small quantity allotted for the CRPF battalion stationed in the State.

(b) Food Corporation of India is maintaining adequate availability of levy sugar for delivery to State Government nominees against the allotted monthly levy sugar quotas. It is reported that in most of the months it is due to failure of State Government nominees to make financial arrangements for lifting of allotted levy sugar quotas within the validity period that some quantity remained unlifted by them against the quota allotted by the Government.

[*English*]

Submission of False SC/ST Certificates by some Employees

3829. SHRI HARIHAR SOREN : Will the Minister of LABOUR be pleased to state :

(a) whether complaints including complaints from some Members of Parliament have been received by him